

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
STARRED QUESTION NO.210
TO BE ANSWERED ON 26.12.2018**

Allocation of Coal

***210. SHRI JAI PRAKASH NARAYAN YADAV:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government has made allocation of coal quota to each State to meet the requirement of coal at local level across the country;
- (b) if so, the quantum of coal in tonnes allocated across the country during each of the last three years, State-wise along with the coal reserves from where coal allocation was made, location-wise; and
- (c) whether coal is allocated in a discriminatory manner across the country, due to which consumers have to pay higher prices for coal at local level and if so, the details thereof, State-wise?

**ANSWER
MINISTER OF RAILWAYS AND COAL**

(SHRI PIYUSH GOYAL)

(a) to (c): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No.210 for answer on 26.12.2018 asked by SHRI JAI PRAKASH NARAYAN YADAV:

(a) The New Coal Distribution Policy, 2007 (NCDP, 2007), provided for distribution of coal to those units/consumers in small and medium sector across the country whose requirement was less than 4,200 tonnes per annum and were otherwise not having any access to purchase coal or concluded Fuel Supply Agreement (FSA) for coal supply with coal companies. The earmarked coal quantity would be distributed through State Nominated Agencies (SNAs) notified by the State Governments. This provision of the NCDP, 2007 has been amended on 27.09.2016 by which the annual cap of 4,200 tonnes per annum for sale through SNAs has been increased to 10,000 tonnes per annum and the phrase of small and medium sector as mentioned in NCDP, 2007 has been amended as small, medium and others.

Accordingly, Coal India Limited (CIL) allocates coal to SNAs for distribution to small, medium and other consumers, whose annual requirement is less than 10,000 tonnes, based on the recommendation received from the concerned department of State Governments/Utilities. The quantity earmarked for distribution to SNAs is 8 Million Tonnes (MT) annually. The SNA so notified by the State Government is required to enter into Fuel Supply Agreement (FSA) with the coal company. The SNAs would be free to devise their own distribution mechanism which inspires public confidence and results in coal distribution in a transparent manner.

The concerned State Government having administrative control over the SNA would be responsible to ensure that coal is distributed to the targeted consumer in a fair and transparent manner and that appropriate action is taken to prevent its misuse.

(b) The quantum of coal allocated to SNAs across the country from CIL during each of the last three years is given in Annexure.

(c) The allocation of coal to SNAs is non-discriminatory in nature as the price charged to SNA is the same notified price as applicable to other FSA consumers. The SNA is entitled to charge actual freight and up to 5% margin as service charge, over and above the notified price, from their consumers.

For enhancing ease of business and improving transparency, a web portal has been launched which provides small and medium consumers access to information about State Nodal agencies and availability & booking/supply of coal in public domain. It also provide a platform to consumers for feedback.

State wise - State Nominated Agency wise Allocation

**Annexure
Figs. In Lac tons**

State	Name of State Nominated Agency	Coal Allocation from	2015-16	2016-17	2017-18
			Allocation Quantity	Allocation Quantity	Allocation Quantity
Arunachal Pradesh	Arunachal Pradesh Energy Development Agency	Eastern Coalfields Limited	0.70	0.00	0.00
		Bharat Coking Coal Limited	0.10	0.00	0.00
		North Eastern Coalfields	0.20	0.00	0.00
Assam	Assam Small Industries & Development Corp. Ltd.	North Eastern Coalfields	1.32	0.00	0.00
Chhattisgarh	Chhattisgarh State Industrial Development Corporation Ltd.	South Eastern Coal Limited	1.00	2.00	2.00
	Chhattisgarh Steel Rerollers Association	South Eastern Coal Limited	1.00	0.00	0.00
Goa	Goa Handicrafts Rural & SSIDC Ltd	South Eastern Coal Limited	1.00	0.00	0.00
Gujarat	New Saurashtra Briqueting Industries Assosiation	Western Coalfields Limited	1.00	0.75	0.00
	Gujarat Coal & Coke Traders & Consumers Assosiation	Western Coalfields Limited	0.00	0.00	0.66
		South Eastern Coal Limited	0.45	0.66	0.75
	South Gujarat Federation Industries Ltd	Western Coalfields Limited	0.00	0.25	0.25
	Kathiyawad Coal & Coke Consumers & Traders Association	South Eastern Coal Limited	0.45	0.20	0.20
Jharkhand	Jharkhand State Mineral Development Ltd.	Central Coalfields Limited	4.47	4.72	4.72
Karnataka	Karnataka State Small Industries Development Corporation	Western Coalfields Limited	0.40	0.00	0.00
		South Eastern Coal Limited	0.61	0.00	0.00
Madhya Pradesh	Madhya Pradesh Laghu Udyog Nigam Ltd.	Western Coalfields Limited	3.33	3.33	3.33
		South Eastern Coal Limited	3.34	1.00	1.00
Maharashtra	Maharashtra State Mining Corporation	Western Coalfields Limited	7.26	7.26	7.26
Manipur	Consumers Affair, Food and Public Distribution Department	Eastern Coalfields Limited	0.70	0.00	3.95
		Bharat Coking Coal Limited	0.10	0.00	0.85
		North Eastern Coalfields	0.20	0.00	2.20
Meghalaya	Meghalaya Mineral Development Corporation Limited	Eastern Coalfields Limited	0.70	0.00	0.00
		Bharat Coking Coal Limited	0.20	0.00	0.00
		North Eastern Coalfields	0.10	0.00	0.00
Nagaland	Ura Multipurpose Co-operative Society Ltd.	Eastern Coalfields Limited	0.70	0.70	0.70
		Bharat Coking Coal Limited	0.12	0.12	0.10
		North Eastern Coalfields	0.20	0.20	0.20
Odisha	The Orissa Small Industries Corporation Ltd.	Mahanadi Coalfields Limited	0.75	0.75	0.00
	National Small Industries Corporation	Mahanadi Coalfields Limited	1.08	1.08	1.08
Punjab	Punjab Small Industries & Export Corporation Ltd.	Central Coalfields Limited	1.00	1.00	1.00
		South Eastern Coal Limited	1.02	1.02	1.02
Sikkim	State Trading Corporation of Sikkim	North Eastern Coalfields	0.16	0.16	0.16
		Eastern Coalfields Limited	0.75	0.00	0.75
Uttar Pradesh	U.P. Co-operative Federation Limited	Bharat Coking Coal Limited	0.25	0.00	0.25
		Central Coalfields Limited	0.00	6.83	6.83
		Northern Coalfields Limited	0.00	1.37	1.37
		South Eastern Coal Limited	3.19	3.19	3.19
Uttar Pradesh	U.P. Small Industries Corporation Ltd.	Central Coalfields Limited	1.37	0.00	0.00
		South Eastern Coal Limited	1.37	0.00	0.00

Uttarakhand	Uttarakhand Rajya Sahkari Sangh Ltd.	Northern Coalfields Limited	0.00	1.45	1.45
		Central Coalfields Limited	1.45	0.00	0.00
West Bengal	West Bengal Mineral Development Corporation Ltd.	Eastern Coalfields Limited	2.54	2.54	2.54
Jammu & Kashmir	J&K small scale Industries Development Corporation Limited (SICOP)	North Eastern Coalfields	0.00	0.51	0.51
		South Eastern Coal Limited	0.00	0.06	0.06
		North Eastern Coalfields	0.00	0.24	0.24
Rajasthan	Rajasthan Small Industries Corporation Limited	Northern Coalfields Limited	0.00	1.86	1.86
TOTAL			43.47	43.55	50.78